

Annexure-2

Name of the corporate debtor: Castings Dynamics Limited (In Liquidation) Date of commencement of liquidation: 23rd June 2023 List of stakeholders as on: Claims received upto 23rd July 2023

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted						
1	SBI Global Factors Limited	-	7/19/2023	109,461,846	108,129,865	Unsecured	NA	6.96	-	-	1,331,981	-	Note 1	
2	S. Subrahmanyam & Co.	-	11/21/2019	12,500,588	12,025,373	Unsecured	NA	0.77	-	-	475,215	-	Note 2	
3	Fortune Bell Commodities	-	11/27/2019	19,007,539	10,659,614	Unsecured	NA	0.69	-	-	8,347,925	-	Note 2	
				140,969,973	130,814,852							10,155,121		

Notes	
1	<p>SBI Global Factors Limited have claimed an amount of Rs. 62901009.48/- towards their principal, with no proper justification. Thus, the principal amount as considered during CIRP of Rs. 6,15,80,828/- has been admitted.</p> <p>Further, their total interest amount claimed along with penal interest amounting to Rs. 4,65,49,037/- has been fully admitted.</p> <p>The legal charges and GST amount claimed by them to the tune of Rs. 11,800/- has not been admitted.</p> <p>Please find below the calculation for the same: Principal: 6,15,80,828 Interest: 4,65,49,037 Total: 10,81,29,865</p>
2	<p>In line with Regulation 12 (2) (c) of the Liquidation Regulations, the stakeholders who have not submitted their claims during the liquidation process of the Corporate Debtor, their claims duly collated by the interim resolution professional or resolution professional, as the case may be during the corporate insolvency resolution process has been considered by the Liquidator.</p>